

truction of broad gauge Railway line from Poona to Miraj;

(b) the number of persons who have been paid the full amount of compensation for the acquisition of their lands;

(c) the number and names of persons from Sangli and Satara Districts who have not been paid the amount of compensation so far;

(d) the reasons for the delay in making the payment of compensation; and

(e) when Government propose to make the payment?

**THE MINISTER OF RAILWAYS**  
(SHRI C. M. POONACHA): (a) 2411.

(b) 543.

(c) 1868. A list showing the names of these persons will be laid on the Table of the House.

(d) The delay is due to the delay in finalising the awards by the State Government authorities.

(e) Payments to 748 persons are expected to be paid within a month and the rest within the next financial year.

#### STEPPING UP OF PRODUCTION OF COKING COAL

126. SHRI A. D. MANI: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the Planning Commission has recommended to the National Coal Development Corporation to step up production of coking coal during the Fourth Five Year Plan period; and

(b) if so, what concrete steps are going to be taken by the Corporation to fulfil the directive of the Planning Commission?

**THE MINISTER OF STEEL, MINES AND METALS (DR M. CHANNA REDDY):** (a) Increase in coking coal production is part of the Plan programme of the National Coal Development Corporation drawn up in consultation with the Planning Commission.

(b) The steps being taken by National Coal Development Corporation for increasing coking coal production during the Fourth Plan period include maximising the production from their existing mines, completion of mines under construction and starting of new mines.

#### गुजरात में ऐल्युमिनियम का कारखाना

127. श्री राजनारायण : क्या इ पात, खान और धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार गुजरात खनिज विकास निगम की एक अर्जी पर विचार कर रही है जिसमें ऐल्युमिनियम का एक कारखाना खोलने का प्रस्ताव है ; और

(ख) यदि हा, तो इस प्रस्ताव की मोटी-मोटी बातें क्या हैं और इस सम्बन्ध में सरकार ने क्या फैसला किया है ?

#### †[ALUMINIUM PLANT IN GUJARAT

127. SHRI RAJNARAIN: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that the Government of India are considering an application submitted by the Gujarat Mineral Development Corporation in which a proposal has been made for setting up of an aluminium plant; and

(b) if so, what are the broad features of the proposal and what deci-

†[ ] English translation.

sion has been taken by Government in this regard?]

**इससे, खान और धातु मंत्री (डा० एम० च० रेड्डी) :** (क) गुजरात खनिज विकास निगम से गुजरात में एक नया ऐल्यूमिना प्लांट स्थापित करने का प्रस्ताव प्राप्त हुआ था। इसके कुछ विवरणों की प्रतीक्षा है। गुजरात खनिज विकास निगम द्वारा प्रस्तावित ये यूमिना उत्पादन पर आधारित एक नया ऐल्यूमिनियम प्रदावक स्थापित करने के लिए एक आवेदन-पत्र उद्योग डी० एण्ड आर० अधिनियम 1951 के अधीन लाइसेंस दिये जाने के लिये निजी क्षेत्र की एक फर्म से प्राप्त हुआ है परन्तु गुजरात खनिज विकास निगम से ऐल्यूमिनियम प्लांट स्थापित करने का कोई आवेदन पत्र प्राप्त नहीं हुआ है।

(ख) योजनाओं के विवरण की प्रतीक्षा है। सरकार ने गुजरात खनिज विकास निगम द्वारा राज्य में 100,000 टन प्रति वर्ष क्षमता का एक ऐल्यूमिनियम प्लांट स्थापित करने को सिद्धान्त रूप से स्वीकार कर लिया है। निजी क्षेत्र की फर्म से उद्योग अधिनियम के प्रवीन ऐल्यूमिनियम प्रदावक स्थापित करने के लिए लाइसेंस प्राप्त करने का प्रार्थना पत्र विचाराधीन है।

†[THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) A proposal for the establishment of a new alumina plant in Gujarat had been received from the Gujarat Mineral Development Corporation. Certain details in respect thereof are awaited. An application for the grant of a licence under the Industries (Development and Regulation) Act, 1951, for the establishment of a new aluminium smelter, based on the alumina production of the plant proposed by the Gujarat Mineral Development Corporation has been received from a firm in the private sector; but no

application for setting up an aluminium plant has been received from the Gujarat Mineral Development Corporation.

(b) Details of the schemes are awaited. Government of India have accepted, in principle, the setting up of a 100,000 tonnes per annum alumina plant in the State by Gujarat Mineral Development Corporation. The application received from the private sector firm for licence under the Industries Act for the establishment of aluminium smelter is under consideration.]

**बांकुड़ा दामोदर रिवर रेलवे और अहमदपुर कटवा रेलवे का लिया जाना**

128. श्री राजनारायण : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बांकुड़ा दामोदर रिवर रेलवे और अहमदपुर कटवा रेलवे को 1 जुलाई, 1967 से अपने नियंत्रण में लेने का फैसला किया है ;

(ख) क्या सरकार ने इस निर्णय को क्रियान्वित करने के दिशा में कार्यवाही शुरू कर दी है ; और

(ग) यह निर्णय किन कारणों से लिया गया ?

†[TAKING OVER OF B.D.R. AND A.K. RAILWAYS

128. SHRI RAJNARAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to take over the Bankura Damodar River Railway and Ahmadpur Katwa Railway under their control from the 1st July, 1967;